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HYDERABAD, THURSDAY, JUNE 9, 2016.

NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.

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JUDICIAL NOTIFICATIONS

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF
ANDHRA PRADESH**

COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION
OF HIGH COURTS ACT, 2015.

NOTIFICATION No. 19/SO/2016

R.O.C.No. 850/SO/2015.-In exercise of the powers vested in Hon'ble the Acting Chief Justice under Section 5(1) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act 2015 (Act No. 4 of 2016) (hereinafter referred as the 'Act'), Hon'ble the Acting Chief Justice is pleased to constitute Commercial Appellate Division in High Courts of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh to deal with appeal(s) from the order(s) / judgment(s) passed by Commercial Division.

Hyderabad,
08-06-2016.

CH. MANAVENDRANATH ROY,
Registrar General.

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